

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
8	17.11.94	Adjourned to 9.12.1994. VICE-CHAIRMAN MEMBER (ADMINISTRATIVE)	
9	9.12.94	Mr.G.X.Mishra appearing for the petitioner submits that this application is not pressed. Hence dismissed as not pressed. VICE-CHAIRMAN MEMBER (ADMINISTRATIVE)	